

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO(S).1228-1233/2023

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

URMILA DEVI ETC. ETC.

Respondent(s)

Date : 25-04-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. Vishnu Shankar Jain, AOR
 Mr. Parth Yadav, Adv.
 Ms. Mani Munjal, Adv.
 Ms. Marbiang Khongwir, Adv.

For Respondent(s) Ms. Gauri Swarup Bansal, Adv.
 Ms. Lalita Kohli, Adv.
 M/S. Manoj Swarup And Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Time is sought on behalf of the respondent(s).

List these appeals on 23.10.2024.

(RADHA SHARMA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)